N O T I C E

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Diwali Vacation commencing from Monday, the 20th October, 2025 to Saturday, the 1st November, 2025 (both days inclusive with prefix holidays i.e. Saturday, the 18th October 2025 and Sunday, the 19th October, 2025 and suffix holiday i.e. Sunday, the 2nd November, 2025) at **Aurangabad Bench.**

I

1	**18/10/2025 (Saturday) to 25/10/2025 (Saturday)**	The Hon'ble Shri. Justice **SACHIN S. DESHMUKH**
2	**26/10/2025 (Sunday) to 30/10/2025 (Thursday)**	The Hon'ble Shri Justice **AJIT B. KADETHANKAR**
3	**31/10/2025 (Friday) to 02/11/2025 (Sunday)**	Through Video Conferencing (V.C.) before the Hon'ble Vacation Judges nominated at the Principal Seat at Bombay.

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 19 (Annex Building).

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **SACHIN S. DESHMUKH**	**On 20/10/2025, 21/10/2025 and 23/10/2025 (Monday, Tuesday and Thursday)** from 11:00 am. onwards before His Lordship.	**On 20/10/2025, 21/10/2025 and 23/10/2025 (Monday, Tuesday and Thursday)** from 11:00 am. onwards.
2	The Hon'ble Shri Justice **AJIT B. KADETHANKAR**	**From 27/10/2025 (Monday) and 29/10/2025 (Wednesday)** from 11:00 am. onwards before His Lordship.	**From 27/10/2025 (Monday) and 29/10/2025 (Wednesday)** from 11:00 am. onwards.

III

AVAILABILITY OF STAFF

Mrs. Kirti Manish Kapoor and Shri. Nitin Dinanath Navgire are the Court Sheristedars during the ensuing Diwali Vacation 2025. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Mrs. Kirti Manish Kapoor, Flat No.3, Udyog Sanskar Apartment, Nath Prangan, Garkheda Parisar, Aurangabad Mob. No. 9423 682 399 8975 099 219	18/10/2025 to 25/10/2025
Shri. Nitin Dinanath Navgire, Flat No.5, Kalyani Park, Samarth Nagar, Chhatrapati Sambhajinagar Mob. No. 8208 947 084	26/10/2025 to 02/11/2025

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Diwali Vacation 2025.

High Court of Bombay,
Bench at Aurangabad
Date : 17/10/2025

Sd/-
Registrar (Judicial)